

CRP. No. 19 of 2013

6-8-2014

HON'BLE THE CHIEF JUSTICE

None present for the petitioners.

Mr. JM Thangkhiew, Advocate, present for the respondents.

Learned counsel for the respondents states that respondent No.1, U Strening Thongni, has died on 7th July, 2014. Names of the legal representatives of the deceased are given in the affidavit dated 14-7-2014 filed on behalf of the respondents.

Petitioners are directed to take necessary steps for substitution of the legal representatives within time, failing which the revision shall stand abated as against respondent No. 1.

List after 3(three) weeks for orders.

S.Rynjah

CHIEF JUSTICE